

## प्रेस प्रकाशनी PRESS RELEASE



## भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

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June 23, 2009

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई 400001

**DEPARTMENT OF COMMUNICATION**, Central Office, S.B.S. Marg, Mumbai 400001 फोन/Phone: 91 22 2266 0502 फैक्स/Fax: 91 22 2270 3279

## **Certificate of Registration - Cancelled**

The Reserve Bank of India has cancelled the certificates of registration granted to the following companies, having their registered offices at the address shown against them, for carrying on the business of a non-banking financial institution. Following cancellation of the registration certificate the companies cannot transact the business of a non-banking financial institution.

Sr. No.	Company's name	Address of Registered office	Date of cancellation
1.	M/s Newways Finance Private Limited	36/7 Gali No.1, Arya Nagar, Kadkad Dooma, Delhi-110092	May 26, 2009
2.	M/s Johar Integrated Finance Company Limited	A-36 Naraina Industrial Area Phase II, New Delhi-110028	June 01, 2009
3.	M/s Klark Realtors and Financiers Private Limited	T-43, D.C.M. School Marg, New Rohtalk Road, New Delhi- 110005	June 01, 2009
4.	M/s Exult Holdings Private Limited	20/0, Krishna Nagar P.O. Safdarjung Enclave, New Delhi -110029	May 21, 2009
5.	M/s Flare Finance (India) Limited	4346/4C, Ansari Road, Darya Ganj, New Delhi - 110002	May 22, 2009
6.	M/s Imperial Financial Services Private Limited	C-26, 3rd Floor, Panchsheel Vihar, Khirki Extension, Near Apeejay School, New Delhi – 110017	May 21, 2009

By the powers conferred under Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

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